NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/98/2016

NAME OF THE PETITIONER(S)

: D.V. Rao

NAME OF THE RESPONDENT(S)

: Kandhari Fruitpack Pvt. Ltd. & another

UNDER SECTION

: 397/398 of CA&1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PASHISH JAZN LUNZA COUNSEL FOR

PETZTZONER

ORDER

Shri Aashish Jain Lunza, counsel for petitioner present. Counsel for respondents called but absent. Counsel for petitioner stated that arbitration proceedings are going on. In view of the representation, we are inclined to grant one more opportunity for the presence of both the parties and their counsels. Put up on

28.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)